

# **HIGH COURT OF UTTARAKHAND, NAINITAL**

## **OFFICE MEMORANDUM**

**No. 62**

**Date: 05 September, 2024.**

To,

- |                                |                                   |
|--------------------------------|-----------------------------------|
| 1. Sri Mritunjay Singh         | 9. Sri Bhuwan Chandra Arya        |
| 2. Sri Jitander Kumar          | 10. Sri Bhuwan Chandra Pathak     |
| 3. Sri Rajesh Kumar Srivastava | 11. Ms Anju Sharma                |
| 4. Sri Vivek Agarwal           | 12. Sri Jeetendra Singh Pokhariya |
| 5. Sri Sanjeev Rao Bhatt       | 13. Ms Mamtesh                    |
| 6. Ms Sugata Dhaundiyal        | 14. Sri Rajeev Kumar Tewari       |
| 7. Sri Kailash Chandra         | 15. Sri Govind Ballabh Pandey     |
| 8. Sri Anil Chandra            |                                   |

**(All Section Officers of the Court)**

**Subject: Regarding Selection to '05' Vacant Posts of Assistant Registrar.**

For the purpose of filling up '**05**' (**Five**) **vacant posts of Assistant Registrar** in the establishment of High Court of Uttarakhand, Nainital, an Interview is scheduled to be conducted **on 20.09.2024**.

The criteria for selection to the post of Assistant Registrar shall be merit with due regard to seniority and **merit shall be adjudged through an Interview of 50 marks**.

All the above mentioned Section Officers of the Court are required to report for the said Interview on **20.09.2024 at 04:45 P.M. at the Conference Hall, Management Section, High Court of Uttarakhand, Nainital**.

By order of Hon'ble the Chief Justice

Sd/-

**(Kahkasha Khan)**

Registrar General

High Court of Uttarakhand, Nainital.

**No. 4908/UHC/I-a-5/Admin.A (Recruitment Cell)/2015**  
**2024.**

**Date: 05 September,**

Copy forwarded for information and necessary action to:-

1. P.S. to Registrar General.
2. Concerned Officers of the Court.
3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
4. Deputy Registrar (I.T.) with the directions to upload the aforementioned Office Memorandum on the website of the High Court.
5. Guard File/Notice Board.

**By Order,**

Registrar (Inspection)